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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 350/2001 IN  
MA NO. 2590/2001  
QA NO. 1841/1999

New Delhi, this the 29th day of November, 2001

HON'BLE SH. V.K. MAJOTRA, MEMBER (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

- 1.. All India CPWD (MRM) Karamchari Sangathan (Regd.),  
through its President, Shri Satish Kumar,  
34-D, .D.I.Z. Area, Sector-4, Raja Bazar,  
New Delhi-110001.
- 2.. Om Prakash Pandey  
S/o Sh. Baij Nath Pandey
- 3.. Om Prakash (SC)  
S/o Sh. Shyam Singh
- 4.. Kanji Ram (OBC)  
S/o Sh. Nanak Chand
- 5.. Om Parkash (OBC)  
S/o Mehar Chand
- 6.. Ramesh Chand (OBC)
- 7.. Barkhu Ram (SC)  
S/o Sh. Maggan Ram
- 8.. Jai Ram Prasad (OBC)  
C/o President, All India CPWD (MRM)  
Karamchari Sangathan (Regd),  
34-D, .D.I.Z. Area, Sector-4, Raja Bazar,  
New Delhi-110001. .... Applicants

(By Advocate: Sh. Naresh Kaushik)

Versus

1. Mr. Krishan Kumar,  
Director General of Works,  
C.P.W.D., Niram Bhawan,  
New Delhi-110011.
2. Mr. P.K. Gupta,  
The Superintending Engineer,  
Coordination Circle (Civil),  
C.P.W.D., I.P. Bhawan,  
New Delhi-110002. .... Respondents

(By Advocate: Sh. Rajeev Bansal)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)


Counsel for applicants states that orders had been  
complied with and he has no more grievance. CP stands

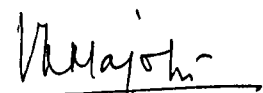
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disposed of. Notices issued to the contemnors are dropped.

MA-2590/2001 already disposed of on 22.11.2001.

  
( KULDIP SINGH )  
Member (J)

  
( V.K. MAJOTRA )  
Member (A)

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